

# Chhattisgarh Vishwavidyalaya (Sanshodhan) Adhiniyam, 2013

## 19 of 2013

[22 May 2013]

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# Chhattisgarh Vishwavidyalaya (Sanshodhan) Adhiniyam, 2013

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PREAMBLE

An Act further to amend the Chhattisgarh Vishwavidyalaya Adhiniyam, 1973

Be it enacted by the Chhattisgarh Legislature in the Sixty-Fourth Year of the Republic of India as follows:--

\* Published in the Chhattisgarh Rajpatra (Asadharan) dated the 22-5-2013 Page 410(1).

#### 1. Short title and commencement :-

(1) This Act may be called the Chhattisgarh Vishwavidyalaya (Sanshodhan) Adhiniyam, 2013.

(2) It shall come into force from the date of its publication in the Official Gazette.

## 2. Amendment of Section 34 :-

For sub-section (1) of Section 34 of the Chhattisgarh Vishwavidyalaya Adhiniyam, 1973 (No. 22 of 1973) the following shall be substituted, namely:--

"(1) There shall be a Co-ordination Committee consisting of the following persons, namely:--

(i) Kuladhipati;

(ii) Chief Minister, Government of Chhattisgarh;

(iii) Minister-In-Charge, related to Higher Education Department;

(iv) Minister-In-Charge, related to Technical Education Department;

(v) Minister-In-Charge, related to Agriculture Education and Research Department;

(vi) Minister-In-Charge, related to Medical Education Department;

(vii) Chief Secretary, Government of Chhattisgarh;

(viii) The Kulpatis of the Universities Specified in the Second Schedule;

(ix) The Rectors of the Universities specified in the Second Schedule;

(x) Principal Secretary/Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department;

(xi) Principal Secretary/Secretary Government of Chhattisgarh, Finance Department;

(xii) Principal Secretary/Secretary, Government of Chhattisgarh, Higher Education Department;

(xiii) Principal Secretary/Secretary, to Governor of Chhattisgarh;

(xiv) The Kulpatis of the Universities constituted under any Act of the State Legislature."